

OFFICE OF THE PRINCIPAL DISTRICT JUDGE:: KURNOOL.

Dis.No. 169 /Estt/2020

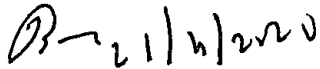
Dated 20-04-2020.

C I R C U L A R

In view of facing severe health issues, influenced by unprecedented Covid-19, The Central Government has declared the areas comes under the State of Andhra Pradesh as Red, Orange and Green zones basing on the severity of suffering victims under Covid-19.

Hence, all the Judicial Officers working in the Kurnool District are requested to submit the information with regard to location of Court buildings and residential quarters of the Judicial Officers are within the **red zone** or not. The information should be reachable to this Court by return of FAX ^{or email} to enable this Court to submit the information to the Hon'ble High Court of Andhra Pradesh.

Email:- knl.pdj-ap@aj.gov.in


I ADDITIONAL DISTRICT JUDGE,
FAC PRINCIPAL DISTRICT JUDGE,
KURNOOL


21/4/20

To

All the Judicial Officers in the District.
The Secretary, District Legal Service Authority, Kurnool.